

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1248 of 2019

IN THE MATTER OF:

Aaj Finance & Credit Ltd.

...Appellant

Versus

Keltech Infrastructure Ltd.

...Respondent

**For Appellant: Shri Arun Sharma and Shri Saral Sharma,
 Advocates**

For Respondent: Shri Niraj Kr. Singh, Advocate

ORDER

28.01.2020 Heard Counsel for both sides. Reserved for Judgement.

Parties may file brief written submissions not more than three pages by
31st January, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md